

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427

**IA/5298/ND/2022, IA/5297/ND/2022, IA/5965/ND/2022 IN
IB/1047/PB/2020**

IN THE MATTER OF:

Rexsona Tiles Pvt. Ltd

...

Applicant

Versus

Waaman Products Pvt. Ltd

...

Respondent

Under Section 9 of (IBC), 2016.

Order delivered on 01.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant

:

For the Respondent

: Mr. Ramkripal Sharma, Mr. Rakesh Chandra
Agrawal, Mr. Sandeep Dhanuka, Mr. Kartik
Kumar Agrawal, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **29.02.2024**.

Sd/-
(Court Officer)